श्री शाहन आज खाः यह ता स्कीम ग्रभी गुरू नहीं हुई है। ग्रभी इसमें कोई हपया खर्च नहीं हग्रा।

श्रारामकुमार भुवालकाः यह स्कीम कितने दिनो मे पूरी हो जायगी, क्या माननीय मत्री जा बतायेग²

श्र. शाहनवाज खाः उम्मीद तो है कि तीसरी याजना म इसम कुछ उर सकेंगे।

श्री नेहरू के जन्म-दिवस पर दिल्लः के ग्लाइडिंग फलब द्वारा अच्चा के लिए मुण्त उड़ानों की व्यवस्था

*४६१. श्रमत सरला भदोिषा :
क्या नागि कि जिमान-चालन मन्नी १० जून,
१९६४ के हिन्दी दैनिक हिन्दुस्तान" मे
प्रकाणित इस प्राणय के समाचार का देखेगे
कि दिल्ली का ग्लाइडिंग क्लब श्री नेहरू
के जन्म-दिवस पर बच्चा वे लिए भुफ्त
उडानो की व्यवस्था करेगा और यह बताने
की कृषा करेग कि उक्त उडाना के लिए बच्चा
को चुनने की क्या विधि होगी ?

†[Free flights to children by the Gliding Club of Delhi on Shpi Nehru's birthday

*461 SHRIMATI SARLA BHADAU-RIA Will the Minister of CIVIL AVIATION be pleased to refer to the news-item published in the Hindi daily "Hindustan" dated the 10th June, 1964 to the effect that on the birthday of Shii Nehru the Gliding Club of Delhi will arrange free flights for children and state the method that will be adopted for selecting children for the said flights?]

नागरिक विमान-बालन सन्नी (श्री एन० कानूनगो): इस सम्बन्ध मे वनव वा प्रस्ताव विचाराधीन है । †[THE MINISTER OF CIVIL AVIATION (SHRI N KANUNGO). The Club', proposal in this regard is under examination]

LICENCES FOR SUGAR FACTORIES

- *462 SHRI SHERKHAN Will the Minister of Food and Agriculture be pleased to state
- (a) the number of applications recommended by the State Governments for the establishment of sugar factories in the respective States;
- (b) since how long these applications are pending,
- (c) the reasons for the delay in taking a decision,
- (d) the number of applications recommended by the Government of Mysore, and
- (e) the time required to sanction these licences?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D R CHAVAN). (a) and (b) A statement giving the required information is laid on the Table of the Sabha.

(c) Licensing in the sugar industry was suspended in May 1961 due to over production of sugar in 1960-61. All applications received after 31st Maich, 1960 and a few received before 31st March, 1960 were shelved Decision to resume licensing was taken in June, 1963 and all pending applications and those received upto 29th February, 1964 numbering 229 including expansion applications were taken up. Their detailed examination naturally has taken some time

(d) S1x.

(e) The decision on these applications is likely to take some more time.